Funds for karnataka under smart cities mission

- 680. DR. PRABHAKAR KORE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether it is a fact that the funds released by Government for the development of smart cities under the Smart Cities Mission is lying idle with State Governments;
- (b) if so, what is the total amount released for Karnataka and the amount lying idle with State Government; and
- (c) the reasons for not utilizing the funds and the details of the steps taken by Central Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) ₹ 9939.20 crores have been released so far by the Government of India to State Governments. While releasing of Government of India (GoI) grant to State Governments, the States have been requested to transfer GoI grant to the account of concerned Special Purpose Vehicles (SPVs) within 7 days of receipt. State Governments have transferred ₹ 8,550 crores of GoI grant to respective SPVs till now.

- (b) A total of ₹836 crores have been released by the Government of India to the Government of Karnataka in respect of 6 Smart Cities namely Belagavi, Davanagere, Huballi-Dharwad, Tumakuru, Mangaluru and Shivammoga. The Government of Karnataka has transferred full Government of India grant to respective Special Purpose Vehicles (SPVs).
- (c) The implementation of projects under Smart Cities Mission is in progress. Presently, Cities have identified 2,864 projects worth ₹ 1,35,958 crores. Out of which, 148 projects worth ₹ 1,872 crores have been completed; work is underway for 407 projects worth ₹ 15,600 crores; tendering has started for 237 projects worth ₹ 13,514 crores, DPRs have been approved for 47 projects worth ₹ 2,712 crores and DPRs are being prepared for 2,025 projects worth ₹ 1,02,260 crores.

Intensive monitoring and handholding support are being done to speed up the project implementation.

Faecal sludge management

- 681. SHRI A. U. SINGH DEO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) the measures taken to improve faecal sludge management in urban areas during the past one year;